NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 26/07/2017 AT 10.30 AM

PRESENT: SHRI. ANANTHA PADMANABHA SWAMY – MEMBER - JUDICIAL APPLICATION NUMBER PETITION NUMBER : TCP/138/2016 NAME OF THE PETITIONER(S) : V. Saraswathi & 7 others NAME OF THE RESPONDENT(S) : M/s Meadow Rural Enterprises Private Limited & 20 others **UNDER SECTION** : 397/398, 235, 237, 111/59 S.No. NAME (IN CAPITAL) **DESIGNATION SIGNATURE** REPRESENTATION BY WHOM Counsel for Responder RR N R-5 & R-7 N R-15 1. s. P.m vali kushi R 17 N R-21 2. K.RAMASAMY of Course de Petitioner a.v. Mhur Course prober 1 Ambons 3. Am. Snitharan **ORDER**

Counsel for petitioner present. Counsel for R2 to R5, R7 to R15, R17 to R21 and Counsel for R1 are present. Counsel for petitioner sought time to submit final arguments. Time extended at request. Put up on 08.08.2017 at 10.30 A.M.

(K. Anantha Padmanabha Swamy)
Member (Judicial)